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W.P(C)No. 590 OF 2003

ITEM No.14

Court No. 1

SECTION X

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(Civil) No.590 of 2003  
(For Preliminary Hearing)

M/S. NABE INTERNATIONAL & ORS.

Petitioner (s)

VERSUS

UNION OF INDIA & ANR.

Respondent (s)

(With appln(s). for interim relief and office report)

Date : 16/01/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE S.B. SINHA  
HON'BLE MR. JUSTICE S.H. KAPADIA

For Petitioner (s)Mr. Rajesh Aggarwal, Adv.  
Ms. Mridul Aggarwal, Adv.  
Mr. Prafulla Kumar Behera, Adv.

For Respondent (s)  
No. 2Mr. Sanjay Kapur, Adv.  
Mr. Rajiv Kapur, Adv.  
Ms. Shubhra Kapur, Adv.

UPON hearing counsel the Court made the following  
O R D E R

List this petition on 20th January, 2004 along with T.C. © Nos. 92-95 of 2002.

[ Alka Dudeja ]  
Court Master

[ Janki Bhatia ]  
Court Master